

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 207  
CP(IB) 72 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Falcon IT Enabled Services Pvt Ltd  
V/s  
Euphoria Technologies Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..13/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Murtuza Chherwala, Adv. a/w. Ms. Fatem Plumber, Adv.  
: Mr. Parth Shah, Adv. & Ms. Mihika Awate, Adv.  
i/b. CNS Juris

For the Respondent : Mr. DaksheshKapur, Adv. i/b. Ms. Natasha Shah, Adv.

**ORDER**

Pleadings are complete.

Matter stands adjourned to 18.04.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**